

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

UNSTARRED QUESTION NO. 1522

TO BE ANSWERED ON 09.03.2017

Promotion of Sports in Schools

1522. SHRI RAYAPATI SAMBASIVA RAO

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has any provision to provide scholarships to poor and deserving students for promotion of sports in schools;

(b) if so, the details thereof along with the funds released for the purpose during the last three years and the current year, State/UT-wise;

(c) whether the Government proposes to set up sports schools in the country and if so, the details thereof; and

(d) the steps taken/being taken by the Government for promotion of physical education in schools in the country ?

ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)

(a) & (b): To promote sports in the country, Sports Authority of India (SAI) is implementing various promotional schemes across the country to identify talented sports persons in the age group of 8-25 years and nurture them to excel at national and international competitions. SAI has established 10 Regional Centres and 02 educational institutions to implement the sports promotional schemes in the country. Presently, under various SAI schemes 13,684 talented sports persons (9653 boys and 4031 girls) are provided with regular sports training in 27 sports disciplines on residential and non-residential basis in 290 SAI sports centres. The trainees are provided with expert sports coaches, playing facilities, consumable and non-consumable sports equipment including expenses towards boarding and lodging, sports kit, competition exposure, educational expenses, medical and insurance and stipend for day boarders under Special Area Games (SAG) schemes of SAI.

The expenditure incurred on number of SAI Schemes trainees during last three years & current year is as under:

Year	Expenditure incurred (Rs. in Crores)	Number of trainees benefitted
2013-2014	50.42	10817
2014-2015	57.64	11032
2015-2016	66.44	11062
2016-2017	*61.46	13684
	*Up to Dec.'2016	

(c) There is no proposal under consideration to set up sports schools.

(d) Under Right to Education Act, every school is required to have access to a playing field; engage a physical education instructor; and provide for sports equipment.
